

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.170/08

Monday this the 24th day of November 2008

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

M.J. Sebastian,
Floor Assistant,
Doordarshan Kendra, Calicut.

...Applicant

(By Advocate Mr.P.Santhosh Kumar)

Versus

1. Union of India represented by Secretary,
Ministry of Information & Broadcasting,
Doordarshan Kendra, New Delhi.
2. The Director,
Doordarshan Kendra,
Thiruvananthapuram.
3. The Assistant Station Engineer,
in charge of Station Engineer,
Doordarshan Kendra, Calicut.
4. The Secretary,
Doordarshan Engineers Co-operative
Credit Society, Kudappana Kunnu,
Thiruvananthapuram. ...Respondents

(By Advocate Mr.N.N.Sugunapalan,Sr., Mr.S Sujin [R2&3]
& Mr.T.C.Govindaswamy [R4])

This application having been heard on 24th November 2008 the
Tribunal on the same day delivered the following :-



.2.

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

When the matter came up for hearing today, counsel for the applicant wants to withdraw the application. The same is allowed. The O.A is dismissed as withdrawn.

(Dated this the 24th day of November 2008)

tn my —
K.NOORJEHAN
ADMINISTRATIVE MEMBER

asp

K.B.S.RAJAN
K.B.S.RAJAN
JUDICIAL MEMBER